GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 148 TO BE ANSWERED ON 21.06.2019

Diversion of Reserved Forest Land for Road Construction

148. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the Union Government has received any proposal relating to diversion of 8.54 hectare of reserved forest land for construction of Phaltan-Kurvali-Dalwadi-Uplave-Veloshi-Kulkjai road, *i.e* part Veloshi to Sitamai Temple Ghat road, District Satara from the State Government of Maharashtra for granting environmental clearance;
- (b) if so, the details thereof as on date;
- (c) the present status of the said proposal; and
- (d) the time by which the said proposal is likely to be finalized along with the reasons for delay therein?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) & (b) No sir, no proposal seeking environment clearance for construction of Phaltan-Kurvali-Dalwadi-Uplave-Veloshi-Kulkjai *i.e* part Veloshi to Sitamai Temple Ghat road, District Satara road has been received in this Ministry.
- (c) & (d) The State Government of Maharashtra vide their letter dated 05.03.2013 submitted the proposal involving diversion of 8.54 ha of Reserved Forest land for construction of Phaltan-Kuruali-Dalwadi-Uplave-Veloshi-Kulkjai road in Satara District of Maharashtra seeking prior approval of Central Government under the Forest (Conservation) Act, 1980. Regional Office (West Central Zone) of the Ministry at Nagpur vide their letter dated 10.07.2015 accorded final approval to the project under the Forest (Conservation) Act, 1980.
